
(2021) 02 ATPMLA CK 0025

In the Appellate Tribunal Under Prevention Of Money Laundering Act

Case No : MP-PMLA-5876/DLI/2019, 7821/DLI/2020, FPA-PMLA-2971/DLI/2019

Ranjit Malik

APPELLANT

Vs

Assistant Director, Directorate Of Enforcement, New Delhi

RESPONDENT

Date of Decision : 05-02-2021

Acts Referred:

Citation : (2021) 02 ATPMLA CK 0025

Hon'ble Judges : G. C. Mishra, Acting Chairman

Bench : Single Bench

Advocate : Vignaraj Pasayat, Nitesh Rana

Judgement

G. C. Mishra, Acting Chairman

FPA-PMLA-2971/DLI/2019

MP-PMLA-7821/DLI/2020 (Misc.) in FPA-PMLA-2971/DLI/2019

As directed on the last date the appellant/applicant has filed the complete set of the application bearing no. MP-PMLA-7821/HYD/2020 (Misc.)

containing full contents of the part of Para No.3.4 & 3.7. The application is filed seeking ad-interim order/directions seeking permission to operate

Bank Account No.06791000025113 maintained with the Vasant Square Mall, Vasant Kunj, Delhi branch of HDFC Bank and utilize the funds/sum of

Rs.15,14,262.80 (Rupees Fifteen Lakhs Fourteen Thousand Two Hundred Sixty Two and Eighty Paise) lying therein during the pendency of the

present appeal.

The reply to the miscellaneous application has already been filed by the respondent and the same is available on record.

It is seen from the record that the appellant is yet to file rejoinder to the reply to the appeal. The learned counsel for the appellant sought time to file

rejoinder to the said reply to the appeal, which is not objected.

The appellant is allowed to file rejoinder by way of hard and soft copy to the reply to the appeal, with an advance copy to the other side.

Both the parties are allowed to file written submissions by the next date. The parties are directed to file both hard as well as soft copy of the written submissions.

With the consent of both the parties, list the matter on 18th May, 2021.

CORRIGENDUM:

It is noticed that in the order dated 08.01.2021 that the application bearing no. MP-PMLA/7613/HYD/2020 (Misc.) has been inadvertently typed in

place of application bearing no. MP-PMLA/7973/DLI/2020 (U.H.). Therefore, MP-PMLA/7613/HYD/2020 (Misc.) may be read as MP-

PMLA/7973/DLI/2020 (U.H.), which was disposed of on 08.01.2021.